

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1246
ANSWER DATE 03.12.2024

SVAMITVA SCHEME

1246. Shri P V Midhun Reddy:
Shri Vishnu Datt Sharma:

Will the Minister of Panchayati Raj be pleased to state:

- (a) the details of current status of implementation and the area covered under the Survey of Villages and Mapping with Improved Technology in Village/Rural Areas (SVAMITVA) scheme in the country, State/district-wise, particularly Andhra Pradesh and Madhya Pradesh and Khajuraho Parliamentary constituency of Madhya Pradesh;
- (b) the details of the rights to village household owners along with the issuance of property cards to the property owners under the said scheme;
- (c) the quantum of funds allocated and utilized for the implementation of the scheme during the last three year and the current year; and
- (d) the number of villages where the deployment of drones has been completed?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a), (b) & (d): 31 States and UTs have been onboarded and drone survey has been completed in 3.16 lakh villages. 2.19 crore property cards have been prepared in 1.49 lakh villages. The State-wise details are available at Annexure-I.

In Andhra Pradesh, drone survey has been completed in 13,280 villages (District-wise details at Annexure-II) and 2,56,669 property cards have been distributed in 692 villages. However, property cards are yet to be prepared in the new format.

In Madhya Pradesh, drone survey has been completed in 43,014 villages (District-wise details at Annexure-III) and 32,53,255 property cards have been distributed in 29,651 villages. The details in respect of Khajuraho Parliamentary constituency are available at Annexure-IV.

(c) Details of funds released under the scheme during the last three year and the current year to all the States & UTs as well as to the States of Andhra Pradesh and Madhya Pradesh is given at Annexure-V.

Annexure-I

State-Wise Progress

S.No.	States/UTs	Drone Flying (villages)	Property Cards prepared (villages)	Number of Property Cards prepared
1	Andaman and Nicobar Islands	186	141	7409
2	Andhra Pradesh [^]	13,280	0	0
3	Arunachal Pradesh	3018	0	0
4	Assam	946	0	0
5	Chhattisgarh	15791	1384	184515
6	Dadra and Nagar Haveli and Daman and Diu	80	75	4397
7	Delhi	31	0	0
8	Goa	410	410	672646
9	Gujarat	13433	6564	1125702
10	Haryana	6260	6260	2515646
11	Himachal Pradesh	13827	190	4230
12	Jammu and Kashmir	4375	737	37902
13	Jharkhand	240	0	0
14	Karnataka	15723	3626	988648
15	Kerala	597	0	0
16	Ladakh	232	111	7575
17	Lakshadweep Islands	10	0	0
18	Madhya Pradesh	43,014	29651	3253255
19	Maharashtra	37,556	14597	2269875
20	Manipur	209	0	0
21	Mizoram	311	9	1155
22	Odisha	2724	43	1500
23	Puducherry	96	92	2801
24	Punjab	10,498	227	16456
25	Rajasthan	35,633	10,765	688179
26	Sikkim	1	0	0
27	Tamil Nadu	3	0	0
28	Telangana	5	0	0
29	Tripura	14	893	571783
30	Uttar Pradesh	90,908	65864	9313692
31	Uttarakhand	7441	7441	278229
	Total	3,16,852	1,49,080	2,19,45,595

[^]2,56,669 property cards were distributed in 692 villages. However, property cards are yet to be prepared in the new format.

Annexure-II

Andhra Pradesh – District-Wise Progress of Drone Flying

S.No	Districts	Drone Flying Completed (Villages)	
1	Anakapalli	661	
2	Anathapuram	509	
3	Annamayya	456	
4	Asr	2	
5	Bapatla	277	
6	Chittoor	777	
7	East Godavari	264	
8	Eluru	560	
9	Guntur	171	
10	Kakinada	398	
11	Konaseema	314	
12	Krishna	486	
13	Kurnool	457	
14	Nandyal	447	
15	Ntr	296	
16	Palnadu	342	
17	PP Manyam	552	
18	Prakasam	785	
19	SPSR Nellore	710	
20	Sri Sathya Sai	416	
21	Srikakulam	1304	
22	Tirupati	1103	
23	Visakhapatnam	84	
24	Vizianagaram	940	
25	West Godavari	295	
26	YSR Kadapa	674	
Total		13,280	

Annexure-III

Madhya Pradesh – District-Wise Progress of Drone Flying

Districts	Drone Flying
Agar Malwa	484
Alirajpur	227
Anuppur	168
Ashoknagar	696
Balaghat	1110
Barwani	381
Betul	1201
Bhind	883
Bhopal	440
Burhanpur	209
Chhatarpur	1071
Chhindwara	1726
Damoh	1077
Datia	599
Dewas	963
Dhar	1104
Dindori	786
East nimar	619
Guna	990
Gwalior	506
Harda	405
Hoshangabad	832
Indore	562
Jabalpur	1292
Jhabua	397
Katni	840
Khargone	867
Mandla	1198
Mandsaur	910
Morena	727
Narsinghpur	926
Neemuch	614
Niwari	235
Panna	924
Raisen	1277
Rajgarh	1562
Ratlam	676
Rewa	1298
Sagar	1733
Satna	1213
Sehore	936
Seoni	1518
Shahdol	197

Shajapur	588
Sheopur	448
Shivpuri	1177
Sidhi	487
Singrauli	564
Tikamgarh	574
Ujjain	1091
Umaria	214
Vidisha	1492
Total	43014

Annexure IV

District	Property cards in villages	Number of property cards
Katni	528	72060
Chhatarpur	260	38189
Panna	206	18674

Annexure-V

Release of funds to States/UTs for IEC and SPMU components under SVAMITVA scheme as on 02.12.2024

State / UT	2021-22	2022-23	2023-24	2024-25
All States & UTs	2,30,96,500	69,20,000	71,34,348	46,11,437
Andhra Pradesh	26,70,000	Nil	Nil	Nil
Madhya Pradesh	45,08,750	Nil	Nil	Nil